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SLP(C)No. 11288 OF 2000

ITEM No.22

Court No. 4

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11288/2000

(From the Judgment and order dated 11/01/2000 in CR No.25/2000
of the High Court of Delhi)

ZAHIRUL ISLAM

Petitioner (s)

VERSUS

MOHD. USMAN & ORS.

Respondent (s)

Date : 12/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s)

Dr. Nafis A. Siddiqui,Adv.

For Respondent (s)

Ms. Binu Tamta,Adv.

Ms. Indu Malhotra,Adv.

Ms. Pratibha Jain,Adv.

UPON hearing counsel the Court made the following
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J
.SP2

List in December, 2002 for final disposal.

.SP1
(N. Annapurna) (Kanwal Singh)
Court Master Court Master